

DIVISION BENCH  
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1331(KB)2018  
IA(I.B.C)/367(KB)2024,  
IA(I.B.C)/399(KB)2023,  
IA(I.B.C)/1197(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	UNION BANK OF INDIA VS M/S. ENFIELDS GEMS & JEWELLERY LTD.
UNDER SECTION	IBC UNDER SEC 7

**Appearance via video conference/physically**

For Applicant

Ms. Meenakshi Manot, Adv.

Mr. Saubhik Chowdhury, Adv.

For Falta Special Economic Zone

Mr. Raja Satyajit Banerjee, Adv.

Ms. Krishnika Chatterjee, Adv.

For Customers Authority

Mr. Vipul Kundalia, Adv.

Mr. Tapan Bhanja, Adv.

For Liquidator

Ms. Sonu Jain, CA

**ORDER**

1. Due to paucity of time the matter could not taken up for hearing today.
2. Post this matter on **02.08.2024**.

**Satyajit Roy  
(Court Officer)**